

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 68(ND)14
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: M/s. Paramjit Singh Bawa V/s. M/s Bawa Promoters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

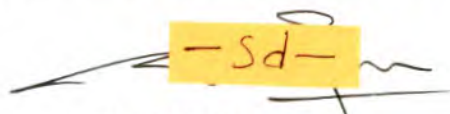
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s) : Mr. Ravi Kapoor, Advocate
Mr. Ankur S. Kulkarni, Advocate
Ms. Shweta S. Parihar, Advocate

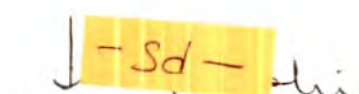
For Respondent (s) : Mr. Vivek Malik, Advocate for R-5
Mr. Arun Kathpalia, Advocate for R-6
Ms. Sonia Dube , Advocate for R-6
Mr. Shatadru Chakraborty, Advocate for R-6
Ms. Harshita Verma, Advocate for R-6
Mr. K. Dutta, Advocate for 1 to 4
Mr. Shantanu Parashar, Advocate for 1 to 4

Order

Reply has been filed by the Id. counsel for the respondent no. 2. The petitioner wishes to file rejoinder. Let the same be filed. To come up on 14th November 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]